

Jute mills on the verge of collapse

1515. PROF. ALKA BALRAM KSHATRIYA:

SHRI MAHENDRA MOHAN:

SHRI VIJAY JAWAHARLAL DARDA:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is aware that several Jute mills in the country are on the verge of collapse;
- (b) if so, the details thereof;
- (c) whether the Indian Jute Mills Association has urged Government to provide funds for the modernisation of the Jute mills; and
- (d) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) No, Sir.

(c) and (d) The Government is aware of the technology obsolescence affecting the growth and development of jute textiles industry, and have taken steps to modernize the Jute Industry in consultation with various stakeholders, including the Indian Jute Mills Association (IJMA). This includes continuation of the Technology Upgradation Fund Scheme (TUFS), and implementation of Acquisition of Machinery and Plant (Subsidy Component) under the Mini Mission-IV of the Jute Technology Mission (JTM) during the XIth Five Year Plan period.

Quantity of handloom clothes supplied by ACASH

1516. SHRI ALI ANWAR ANSARI: Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that Association of Corporation and Apex Societies for Handlooms (ACASH) is authorised to supply handlooms clothing in different Government Departments/Ministries;
- (b) if so, the details of orders given to ACASH in between March, 2004 to October, 2009, month-wise; and
- (c) the details of quantity and amount of handlooms clothing supplied by ACASH between March, 2004 and October, 2009?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) Yes, Sir, The Association of Corporations and Apex Societies of Handlooms (ACASH) is authorised as the nodal agency for the supply of handloom goods by the Ministries/ Departments/ Agencies of Government of India on Single Tender System basis.

(b) and (c) Month-wise details of orders received & executed is not maintained. However, the year-wise details are enclosed in the Statement.